

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2960**

TO BE ANSWERED ON THE 18TH MARCH, 2026/ PHALGUNA 27, 1947 (SAKA)

DISASTER MANAGEMENT PLANS AND RELIEF MECHANISMS

2960 # SHRI SANJAY KUMAR JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has strengthened disaster management plans, if so, the details thereof;

(b) whether any new procedure has been implemented for relief operations during emergency situations, if so, the details thereof; and

(c) the details of total assistance provided to States and Union Territories during the last three financial years under the SDRF, NDRF, SDMF and NDMF?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The National Disaster Management Plan (NDMP) was framed and issued, for the first time, in the year 2016. The plan was revised in the year 2019 in consultation with all stakeholders. The revised NDMP brings together all sectors, ministries and departments at the Central and State level as well as district level functionaries and defines their respective roles and responsibilities in disaster risk reduction. The revised NDMP is aligned with the targets laid down under the Sendai Framework for Disaster Risk Reduction (SFDRR) and Prime Minister's 10-Point Agenda on Disaster Risk

Reduction (DRR). Mainstreaming Disaster Risk Reduction is an integral feature of the NDMP.

(b): As per the National Policy on Disaster Management, the primary responsibility for disaster management, including the disbursement of relief to the affected people and taking mitigation measures at the ground level, rests with the State Governments concerned. The State Governments provide financial relief to the affected people in the event of notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India. However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF/ NDRF are towards relief and not for compensation of loss as suffered/ claimed.

However, 15th Finance Commission (FC) has recommended a two-stage assessment of the damages caused by any natural disaster. The first stage be a smaller assessment, to ascertain humanitarian and relief needs and the second assessment should be more elaborate and cover damage, loss and recovery needs.

Accordingly, Central Government conducts financial assessment for providing relief to the States in a well-established twin-system of assessments (i) Inter-Ministerial Central Team (IMCT) and (ii) Post-Disaster Needs Assessment (PDNA). IMCTs are deployed by the Ministry of Home Affairs (MHA) immediately after the disaster to assess immediate disaster impacts whereas PDNA is a more comprehensive and systematic assessment conducted after the initial emergency response phase, aimed at evaluating the overall impact of a disaster and planning for long-term recovery.

(c) : The details of total assistance provided to States during the last three financial years under the SDRF, NDRF, SDMF and NDMF is attached as annexure.

Statement showing State-wise details of allocation and releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the years 2022-23 TO 2024-25

(Rs. in crore)

SI No.	State	Centre's Share of SDRF Released			Release from NDRF (For all calamities)		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1.	Andhra Pradesh	940.00	987.20	1036.00	--	--	56.90
2.	Arunachal Pradesh	210.40	220.80	115.60	--	--	--
3.	Assam	648.80	680.80	716.00	250.00	--	29.02
4.	Bihar	1189.60	1248.80	1311.20	--	--	--
5.	Chhattisgarh	181.60	181.60#	380.80#	--	--	33.24
6.	Goa	9.60	9.60	10.40	--	--	31.50
7.	Gujarat	556.00	1140.00#	600.00#	--	--	--
8.	Haryana	412.80	433.60	455.20	--	--	--
9.	Himachal Pradesh	342.40	360.80	378.40	214.26	787.25	84.56
10.	Jharkhand	--	476.80#	1027.20#	--	--	--
11.	Karnataka	664.00	697.60	732.00	939.83	--	3528.45
12.	Kerala	264.00	277.60	291.20	--	--	--
13.	Madhya Pradesh	1528.80	1605.60	1686.40	--	--	--
14.	Maharashtra	2706.40	2841.60	2984.00	--	--	--
15.	Manipur	35.20	18.80	50.00	--	--	12.15
16.	Meghalaya	27.20	27.20#	59.60	--	--	11.98
17.	Mizoram	39.20	41.60	43.20	--	--	18.36
18.	Nagaland	34.40	36.80	38.40	107.31	--	181.81
19.	Odisha	1348.00	1415.20	1485.60	--	--	45.09
20.	Punjab	416.00	436.80	458.40	--	--	29.60
21.	Rajasthan	1244.80	1307.20	1372.00	13.46	--	--
22.	Sikkim	42.40	44.80	47.20	--	81.89	229.82
23.	Tamil Nadu	856.80	900.00	944.80	--	--	360.09
24.	Telangana	188.80	584.80#	416.80	--	--	42.78
25.	Tripura	56.80	60.80	71.60	--	--	186.40
26.	Uttar Pradesh	812.00	1664.80#	1748.40#	--	--	172.95
27.	Uttarakhand	787.20	826.40	434.00	--	--	21.30
28.	West Bengal	849.60	892.00	936.00	--	--	84.77
Total		16392.80	19419.60	19830.40	1524.86	869.14	5160.77

#Including arrears of SDRF for the previous year.

Statement showing State-wise details of allocation and releases of funds under State Disaster Mitigation Fund (SDMF) and National Disaster Mitigation Fund (NDMF) during the years 2022-23 TO 2024-25

(Rs. in crore)

Sl. No.	State	Allocation under SDMF including Centre and State share			Centre's Share of SDMF Released				Releases from NDMF	
		2022-23	2023-24	2024-25	2022-23	2023-24#	2024-25	2025-26	2024-25	2025-26
1.	Andhra Pradesh	313.20	328.80	345.20	--	--	740.80#	1136.00	--	50.00
2.	Arunachal Pradesh	58.401	61.40	64.20	--	-	52.60	1133.00#	1.833	--
3.	Assam	180.20	189.20	198.80	--	162.20 #	----	---	--	--
4.	Bihar	396.60	416.20	437.00	148.70	304.80#	483.90#	1172.10	--	--
5.	Chhattisgarh	121.00	127.00	133.40	--	90.80#	--	---	--	--
6.	Goa	3.20	3.20	3.40	3.60 #	1.20#	5.00#	1.40	--	--
7.	Gujarat	370.60	389.20	408.80	403.80 #	139.00#	--	292.00#	73.17	--
8.	Haryana	137.60	144.40	151.60	149.80	--	105.80#	111.10#	--	--
9.	Himachal Pradesh	95.20	100.20	105.00	42.80	42.80#	184.654#	49.70	--	9.45
10.	Jharkhand	158.80	166.80	175.40	113.60	--	--	224.40#	--	--
11.	Karnataka	221.40	232.40	244.00	--	--	--	340.40#	71.616	50.00
12.	Kerala	88.00	92.40	97.00	--	100.70#	71.10#	---	--	--
13.	Madhya Pradesh	509.60	535.20	562.00	191.10	391.80#	411.50	432.10#	--	50.00
14.	Maharashtra	902.20	947.20	994.60	887.20 #	433.80#	710.40#	1137.60	225.00	50.00
15.	Manipur	9.80	10.40	11.00	--	--	--	--	--	---
16.	Meghalaya	15.20	16.20	16.80	--	--	--	---	--	--
17.	Mizoram	10.80	11.60	12.00	14.30	15.30#	10.80	--	--	--
18.	Nagaland	9.60	10.20	10.60	4.30	13.50#	9.60	5.00	--	--
19.	Odisha	449.20	471.60	495.20	168.50	522.30#	371.40	195.00	--	50.00
20.	Punjab	138.60	145.60	152.80	99.00 #	158.60#	11.90#	117.50#	--	--
21.	Rajasthan	414.80	435.60	457.20	155.60	482.40#	343.00	180.00	8.35	50.00
22.	Sikkim	11.80	12.40	13.00	5.30	16.50#	11.80	6.10	114.75	13.50
23.	Tamil Nadu	285.60	300.00	315.00	311.10#	107.40#	461.20#	124.00	75.00	50.00
24.	Telangana	125.80	132.00	138.80	--	--	--	442.00#	--	50.00
25.	Tripura	15.80	16.80	17.60	7.10	7.10#	--	--	--	---
26.	Uttar Pradesh	541.40	568.40	597.00	589.60#	629.40#	447.80	235.10	--	--
27.	Uttarakhand	218.60	229.60	241.00	98.40	305.00#	217.00	113.90	--	12.64
28.	West Bengal	283.20	297.40	312.00	106.20	329.20#	234.00	122.90	150.00	--
Total		6086.20	6391.40	6710.40	3500.00	4253.50	4884.254	7571.30	719.72	435.59

Including arrears of SDMF for the previous year * No Fund released from NDMF before 2024-25.
